

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 55 of 2015

Dated: 8th January, 2016

In the matter of :

GRIDCO Ltd.

... Appellant(s)

Versus

**Central Electricity Supply Utility of
Odisha & Ors.**

... Respondent(s)

ORDER

Court has not assembled today.

Appeal is posted for hearing on **12th February, 2016.**

Court Master